

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3888
TO BE ANSWERED ON THE 22ND DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

IMPROVING ENFORCEMENT CAPABILITIES

3888. DR. SANJAY JAISWAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of steps taken by the Government for improving the enforcement capabilities of State Level Coordination Committees of the Narcotics Control Bureau, State-wise; and

(b) the financial outlay given to various States for improving their capabilities for tackling narcotics related issues during each of the last three years and the current year, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) The State Level Coordination Committees function under the control of respective State Governments and are chaired by Chief Secretary/Senior Secretary of the State Government. However, to enhance the enforcement capabilities of the States, Central Government provides financial assistance under the scheme "Assistance to States/UTs". The details of the scheme are at Annexure-A.

Narcotics Control Bureau regularly coordinates with various training Academies and Drug Enforcement Agencies for organizing training course on Drug Law Enforcement (DLE) and Computer Based Training (CBT). 187 such DLE trainings and 114 CBTs were organized during the period 01.04.2015 to 31.10.2015 wherein the personnel of State Police Forces, State Excise, Forest Department and Courier Agencies were trained.

Narcotics Control Bureau procures and provides the Drug Detection Kits to all Drug Law Enforcement Agencies including State agencies in the country as per the demand for on the spot detection of drugs.

The details of the Drug Detection Kits distributed during the last five years is as under:

Item	2011	2012	2013	2014	2015
Standard Size DD Kits	1000	1155	2148	869	1006
Precursors chemical DD Kits	250	315	802	369	379
Ketamine detection kits	--	40	408	200	215

(b) Financial assistance is given by the Central Government as and when the demands are received from the States and UTs under the Scheme "Assistance to States/UTs" and are evaluated as per rules of the scheme. The Central Assistance given so far is enclosed at Annexure - B.

Financial Assistance to States and UTs

A scheme to provide assistance to State Governments to strengthen their enforcement capabilities for combating illicit traffic in Narcotics Drug and Psychotropic substances was launched by the Union Home Ministry on 24.10.2004 at an estimated cost of Rs.10.00 crores. The scheme was valid for a period of 5 years i.e. till 31.03.2009. Considering the need for continuation of the Central Assistance Scheme and its objectives, the Govt. of India further extended this scheme for a period of 5 years i.e. from 2009-10 to 2013-14 with an estimated budget of Rs.15 crores. After expiry of the scheme in March, 2014, the Govt. of India has further decided to extend this scheme for a further period of three years i.e. from 2014-15 to 2016-2017 with an estimated budget of Rs.15 crores on 04.12.2014.

The Govt of India has introduced this scheme namely "Assistance to States & UTs" wherein financial assistance is given for augmenting the drug law enforcement capabilities of the States/UTs agencies by providing central assistance to procure necessary infrastructure and equipments for combating drug trafficking. Financial assistance is provided for the following equipments a) Surveillance equipment; (b) Laboratory equipment, (c) Vehicles for patrolling/surveillance; (d) Computers and their accessories; (e) Fax machine and photocopiers; (f) Training equipments and other aids; and (g) Other equipments useful for enforcement.

FINANCIAL OUTLAY GIVEN TO STATES/UTs FOR THE LAST FIVE YEARS

SN	State	2012-13	2013-14	2014-15
1	Andhra Pradesh			
2	Assam			
3	Arunachal Pradesh			
4	Bihar	22,53,081		
5	Chhattisgarh	6,68,580		
6	Delhi			
7	Goa			
8	Gujarat	3,06,050		
9	Haryana		4,28,100	
10	Himachal Pradesh			22,84,000
11	J & K			
12	Jharkhand			
13	Karnataka			
14	Kerala	33,55,507		
15	Madhya Pradesh	1,33,349		
16	Maharashtra	11,21,031		
17	Meghalaya			
18	Mizoram	30,51,689	29,73,200	83,10,000
19	Manipur			
20	Nagaland	23,07,450	35,99,980	59,17,312
21	Orissa	16,34,994		
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22	Punjab			
23	Rajasthan	22,44,233		
24	Sikkim	1,50,000		23,25,007
25	Tamil Nadu			40,33,100
26	Tripura			
27	Uttar Pradesh		22,80,000	
28	Uttrakhand			
29	West Bengal			
	UT Govt.			
01.	Lakshadweep			
02.	Puducherry			
	Total Rs.	17225964	92,81,280	22869419